NATIONAL COMPANY LAW TRIBUNAL <u>NEW DELHI BENCH</u> <u>NEW DELHI</u>

C. P. NO. 114(ND)2015 **CA. NO**.

CORAM:

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PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K.HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY: M/s. Mukesh Kumar Sharma & Ors. V/s. M/s. Interads Adverting Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION		REPRESENTATIO	ON SIGNATURE
<i>l</i> ·	SANJANA	SADDY	AOV.	PETITIONER	Sanjaner Laddy
2,	Tanusbee	Ghosh.	NON .	Respondents	sequest

ORDER

Learned counsel for the parties are present. Ld. Counsel have stated that they were labouring under the impression that the matter is fixed for 30th of September 2016 and, therefore, they could not till date comply with the terms of order dated 26.08.2016 of this Tribunal. They seek an adjournment on the aforesaid ground which is granted to them. The Ld. Counsel are directed to comply with the earlier order dated 26.08.2016 of this Tribunal before the next date.

List on 30.09.2016.

sd1-

(R.Varadharajan) Member (Judicial)

Sd1-(Manaraj Krishan Hanjura) Member (Judicial)